CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Date: 1st June, 2022

PUBLIC NOTICE

Subject: Submission of data/ information by TBCB Transmission Licensees through SAUDAMINI e-Monitoring (TBCB Transmission Licensee) module.

The Central Electricity Regulatory Commission (CERC) is launching the SAUDAMINI e-Monitoring (TBCB Transmission Licensee) module w.e.f. 1st June, 2022. The module would enable the stakeholders to submit their information pertaining to transmission License through the SAUDAMINI portal.

- 2. Accordingly, the TBCB transmission licensees are required to upload the data/information online in accordance with CERC Regulations / directions in this regard.
- 3. For already registered stakeholders /users, same SAUDAMINI e-Filing module login credentials (user ID and Password) shall be used for logging in to CERC e-Monitoring (TBCB Transmission Licensee) module for uploading the data on the Portal.
- 4. Stakeholders who are not registered, are requested to register themselves on CERC SAUDAMINI Portal. For more details or technical queries, assistance will be extended to the parties through e-Court helpdesk located at 4th Floor of CERC, (Phone No. 011-2353503/Extn-260, Mobile No. 07042604928).
- 5. It may be noted that in addition to the online filing of the data on CERC SAUDAMINI e-Monitoring (TBCB Transmission Licensee) module, current mode of submission of data would continue till further orders.

S/d (Harpreet Singh Pruthi) Secretary, CERC